

## Annexure – 4

Name of the corporate debtor: Paymark Payment Technologies &amp; Services Private Limited; Date of commencement of CIRP: 13th December, 2024; List of creditors as on: 7th March, 2025

## List of unsecured financial creditors (other than financial creditors belonging to any class of creditors)

Sl. No.	Name of creditor	Identification No.	Details of claim received		Details of claim admitted					Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
			Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by guarantee	Whether related party?	% of voting share in CoC					
1	Ms. Annu Jaiswal	AQYPJ3755H	31.12.2024	1,67,49,094	1,21,00,000	Unsecured	-	No	100	-	-	-	46,49,094	The Interim Resolution Professional (IRP) could not find any documents pertaining to interest amount, so by an email dated 04.01.202 the IRP requested the creditor to submit proof of documents pertaining to interest by reply received. Therefore, the claim amount not admitted in full.
<b>Total</b>				<b>1,67,49,094</b>	<b>1,21,00,000</b>		-		<b>100</b>	-	-	-	<b>46,49,094</b>	